

- (2) The Appropriation Railways (No. 6) Bill, 1968.
- (3) The Indian Tariff (Amendment) Bill, 1968.
- (4) The Punjab Appropriation Bill, 1968.
- (5) The Pondicherry Appropriation Bill, 1968.
- (6) The Appropriation (No. 5) Bill, 1968.
- (7) The Bihar Appropriation (No. 2) Bill, 1968.

I lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following ten Bills passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to the House on the 6th December, 1968 :—

- (1) The Judges (Inquiry) Bill, 1968.
- (2) The Indian Railways (Amendment) Bill, 1968.
- (3) The Madras State (Alteration of Name) Bill, 1968.
- (4) The Deposit Insurance Corporation (Amendment) Bill, 1968.
- (5) The Food Corporations (Amendment) Bill, 1968.
- (6) The Banking Laws (Amendment) Bill, 1968.
- (7) The Essential Services Maintenance Bill, 1968.
- (8) The State Agricultural Credit Corporations Bill, 1968.
- (9) The Legislative Assembly of Nagaland (Change in Representation) Bill, 1968.
- (10) The Insurance (Amendment) Bill, 1968.

PUBLIC ACCOUNTS COMMITTEE

Forty-first Report

SHRI M. R. MASANI (Rajkot) : I beg to present the Forty-first Report of the Public Accounts Committee on Paragraph 41 of

Audit Report (Civil), 1968, relating to the Ministry of Home Affairs regarding Avoidable Expenditure.

ESTIMATES COMMITTEE

Seventieth Report

SHRI P. VENKATASUBBAIAH (Nandyal) : I beg to present the Seventieth Report of the Estimates Committee on the Ministry of Railways—Railway Electrification Projects.

12.05 hrs.

MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS

MR. SPEAKER : I have to inform the House that I have received notice of a motion of no-confidence in the Council of Ministers under rule 198 from Sarvashri P. Ramamurti, Rabi Ray, P. K. Vasudevan Nair, Madhu Limaye and S. M. Banerjee.

श्री मधु लिमये (मुंगेर) : अध्यक्ष महोदय, क्या हा रहा है। हम को एक बात उठानी है कार्य सूची के बारे में।

MR. SPEAKER : How does it arise when the no-confidence motion is before the House ? On what subject ? Which item of the agenda ?

श्री मधु लिमये : आज आप कार्य सूची देखिये उसमें आज ध्यान आकर्षण का कोई सुभाव नहीं लिया गया है। डायरेक्शंस आप अगर पढ़ियेगा तो उसमें लिखा हुआ है कि ध्यान आकर्षण वाले...

MR. SPEAKER : The Chair has the right to admit or not to admit a calling attention on a particular day.

Now, I come to the no-confidence motion.

The motion reads as follows :

"That this House expresses its want of confidence in the Council of Ministers."

The reasons given are :